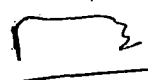
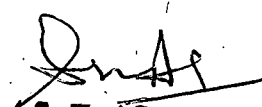
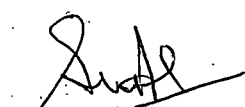


In The Central Administrative Tribunal Jaipur Bench, Jaipur

OA
AO/TAMP No. 8/2002

P. P. ~~naik~~ ^{pharm} Versus U. O. J & ors.

Date of Order	Orders
15-1-2002	Mr. P. N. Jati, Counsel for the applicant seeks a short adjournment. Allowed. May be listed for admission on 6-2-2002.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) Judicial Member
6-2-2002 Recd Secy 20/2/2002	Mr. P. N. Jatti, Counsel for the applicant. Learned Counsel for the applicant seeks to withdraw this OA with a liberty to file a fresh OA. In view of his submissions made before us, we dispose of this OA as withdrawn with a liberty to file a fresh OA, if so advised.  (H. O. GUPTA) ADMINISTRATIVE MEMBER  (S. K. AGARWAL) JUDICIAL MEMBER